

March 17, 2025

Restoration of Certificate of Registration by RBI

The Certificate of Registration issued to the following Non-Banking Financial Companies (NBFCs) has been restored after considering the orders passed by the Appellate Authority/Courts. These NBFCs are advised to adhere to the applicable provisions of the RBI Act, 1934, and guidelines/directions issued by the RBI including reporting requirements.

| Sr. No | Name of the Company | Registered Office Address | CoR No. | CoR issued on |
|-----------|--------------------------------------|---|------------|----------------|
| 1 | Hindon Mercantile Private Limited | 3/14 A, First Floor Vijay Nagar, Double Storey, Northwest, New Delhi, 110009 | B-14.03646 | March 11, 2025 |

Press Release: 2024-2025/2394

(Puneet Pancholy) Chief General Manager